

°ITEM NO.39 REGISTRAR COURT. 1 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL  
Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015  
DEEPANK GUPTA Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)  
(with office report)  
WITH  
SLP(C) No. 8601/2015  
Office Report)  
SLP(C) No. 25207/2015  
Office Report)

Date : 28/09/2016 This petition was called on for hearing today.  
For Petitioner(s)

Mr. Ananya Mishra, Adv.

Mr. Santosh Kumar, Adv.

Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 6548/2015

Respondent Nos.2 to 4 have already filed the counter  
affidavit.

Fresh steps to be taken for service of respondent Nos.1,  
5 and 6 within two weeks. Notice thereafter be issued.

SLP(C) No. 8601/2015

The matter stands complete.

Registry to process the matter for listing before the  
Hon&#39;ble Court alongwith the tagged matters, as and when  
ready.

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SLP(C) No. 25207/2015

Last opportunity is granted to the petitioner for filing  
spare copies for service of respondent Nos.1, 5, 8, 10 and 11  
within two weeks&#39; time.

Respondent Nos.2 to 4 have already filed the counter  
affidavit.

None appears for respondent Nos.6, 7, 9 and 12, despite  
due service.

List again on 1.12.2016.

(PAWAN DEV KOTWAL)  
Registrar